

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTICE

It is notified for information of all concerned that as a mark of respect to Shri Atal Behari Vajpayee, Former Prime Minister of India who passed away on 16th of August, 2018, the Hon'ble High Court of Jammu and Kashmir has declared holiday on 17th of August, 2018 in the memory of departed soul.

All concerned to note.

By Order.


17/08/2018
Registrar Judicial